

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
M.A. No. 454/2017, 539/2017
I.A. No. 75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.
V/s.
M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No. 1	NAME	DESIGNATION	SIGNATURE
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	C A Sundaram, Sr. Adv.		
	Rohini Musa, Adv.		
	Somasekhar Sundarasan		
	Apurva Diwanji		
	Rusbeh Mistri		
	Sonali Jaithey.		
	Mohit Arora.		
	Phnik Dogra.		
	Rohan Jaithey		
	Parag Sawant		
	Gurjan Shah		
	Akshay Doctor		
	Abhishek Venkatraman		
	Dhaval Kothari		
	Ravi Tyagi		
	Shubhanshu Gupta		
	Sanya Kapoor		
	Rinni Badoni		
	Devashish Chauhan.		

Shrey N.
Advocate i/b
Desai & Diwanji
Adv for the Petitioners.

Janak Dwarkadas, Sr. Adv.
Sharan Jagtiani
Jehangir Jeejeebhoy, Kairwar K.
Shireen Pothkhanawala

Advs i/b.
Maneksha & Sethna.
Advs for R-11.

Mr. Shailesh Poria i/b. Economic
laws practice.
for Respondent Nos. 5 & 7.

~~Shankar~~

Mr. Ravi Kadam, Sr. Counsel
Mr. Prateek Sekharia, Counsel,
Mr. Nitesh Jain,
Mr. Dhruv Dewan,
Ms. Ruby Singh Ahuja,
Mr. Anshkar Singhvi, Ms. Tahira Karanjawala,
Mr. Anupam Prakash,
Mr. Rohan Batra,
Mr. Arjun Sharma,
Mr. Sahil Monga,
Ms. Shivangi Agarwal,
Mr. Jeet Karia, Agnimita Sinha
Advocates, i/b Shardul Amarchand Mangaldas & Co.
For Respondent Nos. 1, 2, 3 and 23.

~~Antony~~

Shri Sudipto Sarkar

Shri Mohan Parasaran

Mr. Zal Andhyarujina

Mr. D. L. Chidananda

Mr. Ashwin Kumar D.S.

Ms. Shmiti Sardesai

Mr. Jahangir Mistry

Ms. Namrata Parikh i/b. Mulla Mulla Craigie Blunt
& Co. & Co.

for Respondent
Nos. 6, 14, 16 to
22

Shmiti

ORDER

MA No.454/2017, 539/2017 & IA 75/2017 in CP 82/241-242,244/NCLT/MB/MAH/2016

The Counsels for the Petitioners and the Respondents present.

Petitioners side part heard.

List this matter for further hearing on 10.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)